

**Central Administrative Tribunal  
Principal Bench**

**OA No. 4007/2016**

New Delhi this the 3<sup>rd</sup> day of December, 2016

**Hon'ble Mr. P.K. Basu, Member (A)**

Prem Lata Gola, age 48 years  
W/o Shri Raman Gola,  
R/o 575, Mukim Pura,  
Sabji Mandi, Near Clock Tower  
Delhi-110007

....Applicant

(Through Shri Rajesh Kumar for Shri Sachin Chauhan, Advocate)

VERSUS

1. Govt. of NCTD through  
The Chief Secretary  
Govt. of NCTD,  
A-Wing, 5<sup>th</sup> Floor,  
Delhi Secretariat,  
New Delhi-110113
  
2. The Principal Secretary,  
Health & Family Welfare  
Govt. of NCT of Delhi  
9<sup>th</sup> Level, A – Wing,  
Delhi Secretariat,  
New Delhi-110002
  
3. Medical Superintendent  
Dr. N.C. Joshi Memorial Hospital  
Karol Bagh, New Delhi-110005

....Respondents

**ORDER (Oral)****Mr. P.K. Basu, Member (A)**

At the outset, learned counsel on behalf of the applicant states that the applicant has filed an appeal against the order dated 9.01.14, which is still pending before the respondents. This OA is, therefore, disposed of with a direction to the respondents to consider the appeal dated 16.09.2015 and pass an appropriate reasoned and speaking order within a period of two months from the receipt of a certified copy of this order.

**(P.K. Basu)  
Member (A)**

/dkm/